

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

39. Company Petition/175/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2024**

NAME OF THE PARTIES: - Sharmila Bharatkumar Suchak
V/s
Dombivali Paper Manufacturing
Company Pvt Ltd

**Section: Rule 11 of NCLT, Section 56, Sec. 58(3), Sec. 59 of
Companies Act**

ORDER

Adv. Ranit Basu, Adv. Maitri Malde a/w Adv. Dua Shaikh appeared for the Petitioner through VC. Adv. Durgesh G. Desai i/b Adv. Mayur Kadam appeared for the Respondent No 1 to 4. At the request of the counsel for the Respondent list this matter on **22.04.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)